

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.63/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/2012
NAME OF THE COMPANY	Sai Annapurna Bio- Protein Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sai Annapurna Bio- Protein Pvt Ltd & Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Blupesh d/o. R. Rajgurunandan Rao	Advocate	9966622805	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At the request of the Counsel, case is posted on 03-11-2017.

  
Member (T)

Pc

  
Member (J)